

OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT)(CBI), ROUSE AVENUE DISTRICT COURT, NEW DELHI.

CIRCULAR

As per the directions of the Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RADC, New Delhi, all the Ld. Judicial Officers posted at Rouse Avenue District Court, New Delhi are requested to attend all the on-line Programmes and Meetings punctually, especially in the prevailing extra ordinary circumstances, keeping their videos in switched on mode during those Programmes and Meetings.

In case any Ld. Judicial Officer has to request for exemption from attending the Programme or such meeting, exemption request must reach the Office of the Ld. District & Sessions Judge- cum-Spl. Judge (PC Act) (CBI), RADC, New Delhi well in advance of the scheduled Programme or Meeting.

This issues with the prior approval of the Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RADC, New Delhi.

This is computer generated copy and does not require signature.

Sd/-
(ARUN BHARDWAJ)
OFFICER IN-CHARGE (JUDL.)
FOR DISTRICT & SESSIONS JUDGE-
CUM- SPECIAL JUDGE (PC ACT)(CBI)
ROUSE AVENUE DISTRICT COURT, NEW DELHI

No. Circular/Gaz./RADC/2020/E-10800-10839

Date 29.08.2020

Copy forwarded digitally for information and necessary action to :-

1. All the Ld. Judicial Officers posted at Rouse Avenue District Court, New Delhi.
2. In-charge, Computer Branch, RADC, New Delhi for uploading on the official website.
3. The P.S. to Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RADC, New Delhi.

Sd/-
OFFICER IN-CHARGE (JUDL.)
FOR DISTRICT & SESSIONS JUDGE-
CUM- SPECIAL JUDGE (PC ACT)(CBI)
ROUSE AVENUE DISTRICT COURT, NEW DELHI

